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W.P(Crl.)No. 237 OF 1998

ITEM No.1

Court No. 2

SECTION
PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Crl.) No.237/1998

SUBE SINGH

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(Office report for directions regarding extension of time by two months alongwith letter dated 14.5.2002 of CBI)

Date : 30/05/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.N. VARIAVA
(VACATION BENCH)

For Petitioner (s) Mr. S. Vallinayagam, Adv.
Mr. S. Muralidhar, Adv.

For Respondent (s) Mr. J.P. Dhanda, Adv.
Mr. K.P. Singh, Adv.

For CBI Mr. Tarachandra Sharma, Adv.
Mr. S.N. Terdol, Adv.
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Eight weeks' time is granted to the CBI to file the
report.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master